

Title: Need to provide permanent Shelters for tsunami affected people in Tamil Nadu and Andaman and Nicobar Islands. – Laid.

SHRI J.M. AARON RASHID (PERIYAKULAM): In the aftermath of Tsunami, the administration of Andaman and Nicobar Island provided temporary shelters to the survivors. For this, the Government also built houses of the tin-sheets to accommodate the affected people who are mostly tribals. Is it safe to provide such housing for the survivors considering the scorching summer. Whether these houses which have no flooring will be rendered useless in the light of the fast approaching Monsoon. Whether, the ecology and the health factor had been considered before a decision to build houses of tin sheets was taken. Further, the request of tribals for providing them tools was not considered particularly when the Supreme Court had removed the ban on cutting trees for the purpose of housing the survivors.

In Tamil Nadu, near the city of Chennai, a few hundred houses of the victims of Tsunami were gutted by fire and they suffered again by losing all their valuables. The Government should provide permanent shelters for these Tsunami affected people/families immediately.